

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Promotion of Staff of the District Judiciary of the UT of Ladakh

O R D E R

No. : 1201 of 2025/Psy-612

Dated: 21.08.2025

Consequent upon the recommendations of the Departmental Promotion Committee (DPC) with the approval of Hon'ble the Chief Justice, sanction is hereby accorded to the promotion of the Staff of the District Judiciary of the UT of Ladakh as tabulated below:

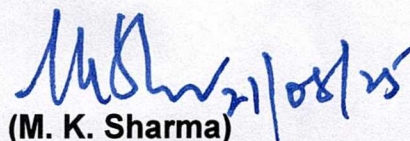
UT of Ladakh			
S. No.	Name of the Official S/Sh/Smt	Promoted to the post of	Date of effect
Chief Administrative Officer; Pay Level-8 (47600-151100)			
1.	Tsering Tsomo Section Officer Court of PDJ, Leh	Chief Administrative Officer	01.07.2025
Section Officers; Pay Level-7 (44900-142400)			
2.	Mohammad Hassan, Head Assistant, Court of PDJ Kargil	Section Officer	01.01.2025
3.	Mohammad Anwar, Head Assistant, Court of PDJ Leh	Section Officer	01.01.2025
4.	Yasmeen Batool, Head Assistant, Court of CJM Kargil	Section Officer	01.01.2025
Head Assistant; Pay Level-6B (35600-112800)			
5.	Ajaz Hussain, Senior Assistant, Court of Munsiff, Zanaskar	Head Assistant	01.01.2025
6.	Nissar Ali, Senior Assistant, Court of Munsiff, Sankoo	Head Assistant	01.01.2025
7.	Dechan Lamo, Senior Assistant, Court of Spl. M.M., Leh	Head Assistant	01.01.2025
8.	Altaf Hussain, Senior Assistant, Court of Munsiff, Drass	Head Assistant	21.08.2025
9.	Kunzes Dolma, Senior Assistant, Court of Munsiff, Khaltisi	Head Assistant	21.08.2025
Senior Assistant; Pay Level-5 (29200-92300)			
10.	Kaneez Fatima, Junior Assistant, Court of Spl. M.M., Leh	Senior Assistant	01.01.2025
11.	Deachan Angmo, Junior Assistant, Court of Spl. M.M., Leh	Senior Assistant	01.01.2025
12.	Tsering Chorol, Junior Assistant, Court of PDJ, Leh	Senior Assistant	01.01.2025
13.	Mohd Arif, Junior Assistant, Court of Munsiff, Zanaskar	Senior Assistant	21.08.2025
14.	Lobzang Lundup, Junior Assistant, Court of Munsiff, Zanaskar	Senior Assistant	21.08.2025
15.	Ahmed Hussain, Junior Assistant, Court of Spl. M.M., Kargil	Senior Assistant	21.08.2025
16.	Zainab Naz, Junior Assistant, Court of Munsiff, Nobra	Senior Assistant	21.08.2025

Note:

- i. All the promotions shall have a notional effect starting from the dates specified against their names and the monetary effect shall take effect from the date of this order.

- ii. The promotions from Serial Nos. 2 to 4 are subject to the outcome of representation submitted by Shri Sadiq Ali, Head Assistant seeking his restoration of seniority.
- iii. The promotions from Serial Nos. 10 to 16 are subject to the outcome of enquiry pending against S/Sh Abdul Aziz and Mehboob Ali, both Jr. Assistants, before Registrar Vigilance/Hon'ble Vigilance Committee.
- iv. The posting of the promotees shall be issued separately, till then they shall perform their duties at the present place of posting.

By Order of Hon'ble the Chief Justice.

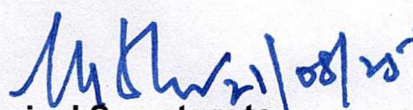

(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice

No : 1117-25/Pg-612 Dated : 21/08/2025

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar for information.
4. Principal District and Sessions Judge, Leh and Kargil UT of Ladakh for information and necessary action.
5. Presiding Officer of the all concerned Courts _____ for inf. & n/a.
6. CPC, e-Court, High Court of J&K, Srinagar for uploading the same on the High Court website
7. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
8. Shri _____ for information and compliance.
9. Order file.


Principal Secretary to,

Hon'ble the Chief Justice